ANNEXURE-B

The below is the format as per IBBI Circular No. IBBI/CIRP/36/2020 dated 27th November, 2020.

NAME OF THE CORPORATE DEBTOR: MUHLENBAU EQUIPMENTS PRIVATE LIMITED;

DATE OF COMMENCEMENT OF CIRP: <u>03/03/2022</u>;

LIST OF CREDITORS AS ON: 29/03/2022

LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

Sl.No	Name of	Identificatio	Details of cla	im received	Details of claim admitted						Amount of	Amount	Amoun	Amount	Rem
	creditor	n No.									contingent	of any	t of	of claim	arks,
											claim	mutual	claim	under	if
											dues,	not	verificat	any	
												that	admitt	ion	
			Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of voting		may be	ed	 	
			receipt	claimed	claim	claim	covered	covered	related	share in		set-off			
			-		admitted		by	by	party?	CoC					
							security	guarante							
							interest	е							
1	DYANAMIC	CIN:	22/03/2022	23,90,817/-	23,90,817/-	OPERATIONAL	NIL	NIL	NO	100%	NIL	NIL	NIL	NA	
	ENGINEERS	U74899DL19				CREDIT									
	LIMITED	96PLC08042													
		3													
	TOTAL			23,90,817/-	23,90,817/-					100%					

K. Prarad Kon

Date: 29-03-2022

Place: Bangalore

Signature of the Interim Resolution Professional

Mr.KONDURU PRASANTH RAJU

For MUHLENBAU EQUIPMENTS PRIVATE LIMITED

IBBI/IPA-002/IP-N00708/2018-2019/12200